

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:711
ANSWERED ON:24.11.2009
CASUALTIES DUE TO CEASEFIRE VIOLATION
Sushant Dr. Rajan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Pakistani troops have frequently violated the ceasefire agreement along the international border;and
- (b) if so, the details thereof alongwith the number of casualties among the Para- Military Forces (PMF) personnel due to such ceasefire violation?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Pakistani troops have violated the ceasefire agreement along the international border. The cases of ceasefire violation by Pakistan during the last three years on the Jammu International Border are as under:

Year	Nos of Cases
2007	02
2008	07
2009 (till 18.11.2009)	04
Total	13

During firing by Pak troops, there was no casualty of Para Military Forces (BSF) personnel.